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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 104/2023/EZ

SUBHAS DATTA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 07 i.e.
THE WEST BENGAL POLLUTION CONTROL BOARD.

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Filed by

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA

SL. NO.

31

Dt.

04 MAR 2025

97



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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.....RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 07 i.e.
THE WEST BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by faith-Hindu, Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do hereby solemnly declare and say as follows:-

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01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 07 to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the solemn orders passed by this Hon'ble Tribunal dated 02.09.2024.

03. That, in compliance to the order of the Hon'ble National Green Tribunal dated 02.09.2024, the following 14 nos. hotels/eateries were called for a hearing on 12.11.2024 at the head office of the State Board:-

- (i) M/s. Royal Rail Hospitality (On Railway Land), Howrah New Complex, Bapu Udyan, P.S.- Golabari, Dist-Howrah, Pin-711101.

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- (ii) M/s. Eating House (earlier name Ganapati Bhojanaloya),
4/5, Rishi Bankim Chandra Road, P.S.-Golabari, Dist-
Howrah, Pin-711101.
- (iii) M/s. Anna Hotel (earlier name S. Sundar Tewar), 4/5,
Rishi Bankim Chandra Road, P.S.-Golabari, Dist-Howrah,
Pin-711101.
- (iv) M/s. Howrah Station Porters Welfare Association
(earlier name Joy Maa Tara Hotel), 4/5, Rishi Bankim
Chandra Road, P.S.- Golabari, Dist-Howrah, Pin-711101.
- (v) M/s. Howrah Station Porters Welfare Association (earlier
name Joy Maa Tara Hotel), 4/3, Rishi Bankim Chandra
Road, P.S.-Golabari, Dist.- Howrah, Pin-711101.
- (vi) M/s. Kishori Mohan Dutta & Bros (Dutta Cabin), 4/3,
Rishi Bankim Chandra Road, P.S.-Golabari, Dist.-Howrah,
Pin-711101.
- (vii) M/s. Dilip Hindu Hotel, 4/3, Rishi Bankim Chandra
Road, P.S.- Golabari, Dist.-Howrah, Pin-711101.
- (viii) M/s. Rajesh Hindu Hotel, 1, Rishi Bankim Chandra
Road, P.S.- Golabari, Dist.-Howrah, Pin-711101.



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- (ix) M/s. Gupta Hotel, 4/5, Rishi Bankim Chandra Road,
P.S.-Golabari, Dist.-Howrah, Pin-711101.
- (x) M/s. Abhishek Hotel Restaurant, 4/3, Rishi Bankim
Chandra Road, P.S.- Golabari, Dist-Howrah, Pin.-711101.
- (xi) M/s. Islamia Hotel, 4/3, Rishi Bankim Chandra Road,
P.S.-Golabari, Dist.-Howrah, Pin.-711101.
- (xii) M/s. Sai Ganga Hindu Hotel, 1/7B, Rishi Bankim
Chandra Road, P.S.-Golabari, Dist.-Howrah, Pin.-711101.
- (xiii) M/s. Durga Mukesh Hindu Hotel, 1/7B, Rishi Bankim
Chandra Road, P.S.-Golabari, Dist.-Howrah, Pin.-711101.
- (xiv) M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim
Chandra Road, P.S.-Golabari, Dist.-Howrah, Pin.-711101.



The representatives on behalf of the above mentioned 14 nos. hotels/eateries were present in the hearing. During the course of hearing representatives of above mentioned hotels were directed to submit the following documents within 7 (Seven) days from the date of hearing:-

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- (a) Copy of Consent to Establish/Consent to Operate of the State Board;
- (b) Copy of valid Trade License in the name of the company/establishment;
- (c) Copy of permission of Kolkata Port Trust (rent receipt/lease agreement);
- (d) Electricity bill in the name of company/proprietor;
- (e) Copy of documents regarding existing of effluent treatment plant.



M/s. Royal Rail Hospitality (On Railway Land), Howrah
New Complex, Bapu Udyan, P.S.-Golabari, Dist-Howrah,
Pin.-711101 did not submit any documents till date.

04. That, the following 13 nos. hotels/eateries submitted the following documents:-

- (a) M/s. Eating House (earlier name Ganapati Bhojanaloya), submitted copies of application for Consent to Establish dated 26.09.2023, Trade License of Howrah Municipal

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Corporation valid upto 31.03.2023 and electricity bill dated 12.09.2024 in the name of Shri Kishore Jaiswal.

(b)M/s. Anna Hotel (earlier name S. Sundar Tewar), submitted copies of Consent to Establish issued by the DIC, Howrah on 27.02.2023, application for Consent to Operate on 07.01.2024, Trade License of Howrah Municipal Corporation valid upto 31.03.2023 and electricity bill dated April, 2023.

(c)M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), submitted copies of application for Consent to Establish dated 21.02.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and electricity bill dated September, 2024.



(d)M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), submitted copies of application for Consent to Establish dated 04.10.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and electricity bill dated September, 2024.

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(e) M/s. Kishori Mohan Dutta & Bors (Dutta Cabin), 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist-Howrah, Pin.- 711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, application for Consent to Operate on 27.10.2024, applied for renewal of Trade License of Howrah Municipal Corporation dated 15.07.2024, Fire License dated 13.11.2023, Rent Bills of Kolkata Port Trust and electricity bill dated 14.10.2024.



(f) M/s. Dilip Hindu Hotel, submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, applied for Trade License of Howrah Municipal Corporation dated 14.05.2024 and electricity bill dated 19.09.2020.

(g) M/s. Rajesh Hindu Hotel, submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied renewal of the same on 14.11.2024, electricity bill dated 19.09.2020.

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(h) M/s. Gupta Hotel, submitted copies of Trade License of Howrah Municipal Corporation valid upto 31.03.2022, Rent receipt dated 16.06.2022 paid to Hooghly Nadi Jalapath Paribahan Samabay Samity Ltd.

(i) M/s. Abhishek Hotel Restaurant, submitted copies of Consent to Operate issued by the DIC, Howrah valid upto 31.07.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied for renewal of the same on 12.11.2024, Rent receipt in the name of Shri Bijay Sonkar, electricity bill dated February, 2024.



(j) M/s. Islamia Hotel, submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2007, Rent Bill in the financial year 2002-2003 & 2003–2004 of Kolkata Port Trust, Payment of rent receipt dated 24.10.2024 amounting to Rs. 45,000/- & 25,000/- against tenancy in the name of Janab Abdul Hossain & Md. Shabbir Khan and electricity bill for the month of June, 2024.

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(k) M/s. Sai Ganga Hindu Hotel, submitted copies of Consent to Operate issued by the DIC, Howrah valid upto 31.01.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied for renewal of the same on 12.11.2024, electricity bill dated February, 2024.

(l) M/s. Durga Kukesh Hindu Hotel, submitted copies of Consent to Establish issued by the DIC, Howrah on 17.10.2019, Recent application for Trade License of Howrah Municipal Corporation dated 16.11.2024 and electricity bill dated September, 2024.

(m) M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist-Howrah, Pin.-711101 submitted copies of Consent to Operate issued by the DIC, Howrah valid upto 31.07.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and the unit has applied for renewal of trade license on 12.11.2024.



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05. That, considering the above, the Technical Committee recommends that the above mentioned 14 nos. hotels/eateries may be directed as follows:-

1. The entire solid waste from the area including the waste generated from the units should be taken up by the Howrah Municipal Corporation (HMC) conservancy department so that it is not dumped on the river bank.
2. The hotels/eateries shall consult/approach the Railway Authority for availing the Effluent Treatment Plant of the Railway Authority for treatment of the process effluent generated from the units and necessary charges in that regard may be paid equally by all 14 nos. hotels/eateries.



The Environmental Engineer & In-charge, Howrah Regional Office of the State Board have been requested to oversee the compliance of Board's direction.

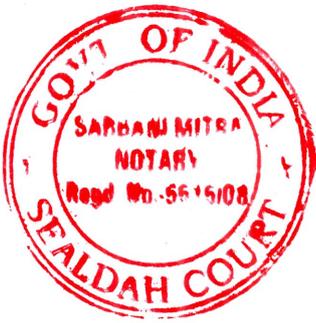
Copy of the direction of the State Board is annexed herewith and marked with letter "R".

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06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Sarbanu Mitra
DEPONENT



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VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.

3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.


DEPONENT

Identified and Settled by me
Advocate
WBPCB

Identified By Me


Advocate

Solemnly Affirmed &
Declared Before Me
On Identification By


SARBANI MITRA
NOTARY
Roll No. 5515/08

04 MAR 2025



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)

Paribesh Bhawan, 10A, Block – LA, Sector III, Bidhannagar

Kolkata – 700 106, Ph. No.: 2202-3097/3096

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No.

-1M-11/2009 (Part-XII)

Date: /02/2025

DIRECTION

WHEREAS, in connection with the order of Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata in the matter of Original Application No. 104/2023/EZ, the area in the vicinity of Howrah Railway Station was inspected by the **West Bengal Pollution Control Board** (hereinafter referred to as the State Board) official on 25.09.2024 and the following observations were made by the inspecting official during inspection:-

- The hotels/eateries (hereinafter referred to as the units) are situated in the area in front of the Howrah Railway Station Complex on the bank of river Hooghly.
- There are 14 nos. of hotels/eateries situated in the area of which 03 nos. (Abhishek Hotel Restaurant, Sai Ganga Hindu Hotel and Jay Bijay Hindu Hotel) have obtained 'Consent to Operate' of WBPCB from DIC, Howrah under 'Green' category. As per record, previously 16 nos. of hotels/eateries were in operation. During inspection it was observed that 02 nos. hotels/eateries (Namely Hotel of Smt. Sami Das located at in front of P.O. RMS, Platform Inspector WB Division and Om Jay Ma Tara Tea & Tiffin Centre located at 1/A, Rishi Bankim Chandra Road, Howrah-711101) out of 16 nos. of hotels/eateries have been closed permanently.
- On enquiry with the unit representative, it was learnt during inspection that most of the hotels/eateries have been operating in the said area since long time
- As reported, the water requirement for cooking/washing of vegetables etc. and cleaning of utensils, domestic use of hotel staff and others is met from river Hooghly or supply from Hooghly Nadi Jalpath Paribahan Samabay Samity (HNJPSS). The following hotels/eateries namely (1) Anna Hotel (earlier name S. Sundar Tewar) located at 4/5, Rishi Bankim Chandra Road, Howrah 711101, (2) Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel) located at 4/5, Rishi Bankim Chandra Road, Howrah – 711101 and (3) Howrah Station Porters Welfare Association (earlier name Tara Maa Hotel) located at 4/3, Rishi Bankim Chandra Road, Howrah – 711101 have installed effluent treatment plant (ETP) for treatment of process effluent. 07 (seven) nos. hotels/eateries have laid collecting and common pipe for discharging process effluent to a common pit leading to drain. 03 (three) nos. hotels/eateries directly discharge process effluent to river Hooghly without any treatment. For remaining 01 (namely Royal Rail Hospitality located at on Railway Land Howrah New Complex, Babu Udyan), process effluent is discharged to a common ETP with Howrah Railway. Drinking water for customers of hotels/eateries are procured in large jars from outside as observed.
- All the hotels/eateries are carried out cooking and serving of food within their premises. Cooking is done using either coal fired or LPG fired oven which are mostly provided with fume extraction/exhaust system.
- Solid waste generated from the hotels/eateries is disposed of through HMC conservancy as reported.
- Hotel run by Howrah Station Porters' Welfare Association (presently known as New Tara Ma Hotel) is located at 4/3, Rishi Bankim Chandra Road, Howrah near Mother Dairy/ACP office (North Division) was found operating with bamboo structure and tin shed. Some of the Hotels have encroached the river bank and constructed bamboo structures.
- During inspection, units reported that they have taken the hotel/eatery premise on rent basis from Kolkata Port Trust.



AND WHEREAS, the following 14 nos. hotels/eateries were called for a hearing on 12.11.2024 at the head office of the State Board:-

1. M/s. Royal Rail Hospitality (On Railway Land), Howrah New Complex, Bapu Udyan, P.S.- Golabari, Dist- Howrah, Pin-711101
2. M/s. Eating House (earlier name Ganapati Bhojanaloya), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
3. M/s. Anna Hotel (earlier name S. Sundar Tewar), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari Dist- Howrah, Pin-711101
4. M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
5. M/s. Howrah Station Porters Welfare Association (earlier name Tara Maa Hotel), 4/3, Rishi Bankim Chandra Road P.S.- Golabari, Dist- Howrah, Pin-711101
6. M/s. Kishori Mohan Dutta & Bros (Dutta Cabin), 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
7. M/s. Dilip Hindu Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
8. M/s. Rajesh Hindu Hotel, 1, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
9. M/s. Gupta Hotel, 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
10. M/s. Abhishek Hotel Restaurant, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
11. M/s. Islamia Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
12. M/s. Sai Ganga Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
13. M/s. Durga Mukesh Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
14. M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101

AND WHEREAS, the representatives on behalf of the above mentioned 14 nos. hotels/eateries were present in the hearing. During the course of hearing representatives of above mentioned hotels were directed to submit the following documents within 7(seven) days from the date of hearing:-

1. Copy of Consent to Establish/Consent to Operate of the State Board;
2. Copy of valid Trade License in the name of the company/establishment;
3. Copy of permission of Kolkata Port Trust (rent receipt/lease agreement);
4. Copy of electricity bill in the name of company/proprietor;
5. Copy of documents regarding existence of effluent treatment plant.

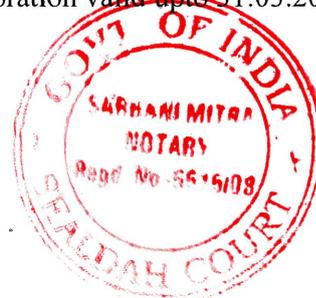


AND WHEREAS, M/s. Royal Rail Hospitality (On Railway Land), Howrah New Complex, Bapu Udyan, P.S.- Golabari, Dist- Howrah, Pin-711101 did not submit any documents till date. The above mentioned 13 nos. hotels/eateries submitted the following documents:-

1. M/s. Eating House (earlier name Ganapati Bhojanaloya), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of application for Consent to Establish dated 26.09.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2023, Tenancy agreement dated 16.01.2024, electricity bill dated 12.09.2024 in the name of Shri Kishore Jaiswal etc.
2. M/s. Anna Hotel (earlier name S. Sundar Tewar), 4/5, Rishi Bankim Chandra Road, P.S.-Golabari Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 27.02.2023, application for Consent to Operate on 07.01.2024, Trade License of Howrah

Municipal Corporation valid upto 31.03.2023, rent receipt for February,2023 and August-September,2024 of Hooghly Nadi Jalapath Paribahan Samabay Samity Ltd., electricity bill for the month of April, 2023, documents regarding installation of ETP etc.

3. M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of application for Consent to Establish dated 21.02.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2024, electricity bill for the month of September,2023, documents regarding installation of ETP etc.
4. M/s. Howrah Station Porters Welfare Association (earlier name Tara Maa Hotel), 4/3, Rishi Bankim Chandra Road P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of application for Consent to Establish dated 04.10.2023, Trade License of Howrah Municipal Corporation valid upto 31.03.2024, electricity bill for the month of October,2024, documents regarding installation of ETP etc.
5. M/s. Kishori Mohan Dutta & Bros (Dutta Cabin), 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, application for Consent to Operate on 27.10.2024, Trade License of Howrah Municipal Corporation and applied for renewal of Trade License of Howrah Municipal Corporation dated 15.07.2024, Notarized partnership deed, rent bills of Kolkata Port Trust, electricity bill dated 14.10.2024 etc.
6. M/s. Dilip Hindu Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, applied for Trade License of Howrah Municipal Corporation dated 14.05.2024, electricity bill dated 19.09.2020 etc.
7. M/s. Rajesh Hindu Hotel, 1, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied renewal of the same on 14.11.2024.
8. M/s. Gupta Hotel, 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Trade License of Howrah Municipal Corporation valid upto 31.03.2022, rent receipt dated 16.06.2022 of Hooghly Nadi Jalapath Paribahan Samabay Samity Ltd. etc.
9. M/s. Abhishek Hotel Restaurant, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Operate issued by the DIC, Howrah valid upto 31.07.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied for renewal of the same on 12.11.2024, rent receipts of Kolkata Port Trust, electricity bill for the month of February,2024 etc.
10. M/s. Islamia Hotel, 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 01.11.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2007 and applied for the same, payment of rent receipt dated 24.10.2024 against tenancy in the name of Janab Abdul Hossain & Md. Shabbir Khan, electricity bill for the month of June,2024 etc.
11. M/s. Sai Ganga Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Operate issued by the DIC, Howrah valid upto 31.01.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and applied



for renewal of the same on 12.11.2024, License fees/rents of Kolkata Port Trust, electricity bill for the month of February,2024 etc.

12. M/s. Durga Mukesh Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist.- Howrah, Pin-711101 submitted copies of Consent to Establish issued by the DIC, Howrah on 17.10.2019, Trade License of Howrah Municipal Corporation valid upto 31.03.2007, recent application dated 16.11.2024 for renewal of the same, electricity bill for the month of September,2024 etc.
13. M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101 submitted copies of Consent to Operate issued by DIC, Howrah valid upto 31.07.2026, Trade License of Howrah Municipal Corporation valid upto 31.03.2024 and the unit has applied for renewal of Trade License on 12.11.2024, electricity bill dated 15.05.2024 etc.

NOW THEREFORE, considering the above, 14 nos. hotels/eateries as mentioned above located at the area in the vicinity of Howrah Railway Station are hereby directed as follows:-

1. **That**, the entire solid waste from the area including generated from the hotel units should be taken by the HMC conservancy department so that it is not dumped on the river bank.
2. **That**, the authorized hotels/eateries may explore the possibility of availing the Effluent Treatment Plant of the Railway Authority for treatment of the process effluent generated from the units and necessary charges in this regard may be paid by them to the Railway Authority.

The Environmental Engineer & In-charge, Howrah Regional Office of the State Board is requested to oversee the compliance of Board's direction.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder after being approved by the Competent Authority.



By Order,

Sd/-

**Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board**

Memo No. 10605 (18)-1M-11/2009 (Part-XII)

Date: 10/02/2025

Copy forwarded for information and necessary action to:-

1. M/s. Royal Rail Hospitality (On Railway Land), Howrah New Complex, Babu Udyan, P.S.- Golabari, Dist- Howrah, Pin-711101
2. M/s. Eating House (earlier name Ganapati Bhojanaloya), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
3. M/s. Anna Hotel (earlier name S. Sundar Tewar), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari Dist- Howrah, Pin-711101
4. M/s. Howrah Station Porters Welfare Association (earlier name Joy Maa Tara Hotel), 4/5, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
5. M/s. Howrah Station Porters Welfare Association (earlier name Tara Maa Hotel), 4/3, Rishi Bankim Chandra Road P.S.- Golabari, Dist- Howrah, Pin-711101

6. M/s. Kishori Mohan Dutta & Bros (Dutta Cabin), 4/3, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
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13. M/s. Durga Mukesh Hindu Hotel, 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
14. M/s. Jay Bijay Hindu Hotel, at 1/7B, Rishi Bankim Chandra Road, P.S.- Golabari, Dist- Howrah, Pin-711101
15. The Sr. Divisional Mechanical Engineer (Environment & Housekeeping Manager and FRT) / Howrah, Eastern Railway, Howrah Station, Howrah, Pin-711101
16. The Chief Engineer, Planning & EIM Cell, WBPCB
17. The Senior Law Officer, WBPCB
- ✓ 18. The Special Law Officer (NGT), WBPCB
19. The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB
20. T.A. to the Member Secretary, WBPCB
21. P.A. to the Chairman, WBPCB
22. Technical Cell, WBPCB for updating the website
23. Environment Officer- Communication, WBPCB – for circulation through float file
24. Guard file of O & E Cell


Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board



X

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 104/2023/EZ

SUBHAS DATTA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 07 i.e.
THE WEST BENGAL POLLUTION CONTROL BOARD.

Filed by

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA